

CORAM :- H.H. THE ADDL. SESSIONS JUDGE SHRI R.S. AGARWAL
C.R.NO. 36 ,DATE 17/08/2020

SR.NO	CASE NO.	NAME OF THE PARTIES	Next Date
1	ABA 540/20	Rajeshkumar Mohanbhai Shah Vs State EOW	
2	ABA 472/20	Hasmukh Devji Rambhia And 2 Others Vs State Malad Police STation	
3	ABA 797/20	Himanshu Chaturvedi Vs State Of EOW	
4	ABA 819/20	Jayesh Dedia Vs State EOW	
5	BA 900/20	Manojkumar Surjerao Vs The State Of Maharashtra Through EOW	
6	MA 749/20	Mustafa Ishraq Baig Vs The State of Maharashtra EOW Unit - 7	
7	BA 924/20	Salman Salim Shaikh Vs The State of Maharashtra through Ghatkopar Police Station, Mumbai	
8	BA 923/20	Mervin Sam Anklesaria VS EOW	

Sheristedar
C.R. No. 36